## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 53/15	15 TP 77/16 Hea			Ganga Reddy Vs M.G6 Wholesale Market (India) (P) Ltd. & 2 Ors.	

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SL.	NAME (IN CAPITA	 AL)			SIG	NATURE
NO.	& PHONE NUMB	ER	REPRESENTATION TO WHOM			

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Counsel for petitioner is present. He requested for adjournment.

List it on 23.08.2017.

MEMBER (J)

MEMBER (T)